## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/388/ (IB)/2017

NAME OF THE PETITIONER(S)

: APAR INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: G.E.T. POWER LTD

**UNDER SECTION** 

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P.R.MURALI

P. KAVINIZAVU

COUNSEL FOR PETITIONER

P. /20mily 23/10/17.

RahulJani

a unsel for Respondent

<u>ORDER</u>

Counsel representing both the parties are present. Representative of the Office of Official Liquidator present. Counsel for respondent stated that an Official Liquidator has been appoint in another connected matter wherein the respondent is the same. Representative of the Official Liquidator is directed to place copy of the order of the Hon'ble High Court of Madras in relation to the appointment of Official Liquidator in the connected matter. Put up on 27.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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